

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 52/AM11
SCHEDULED TO BE HELD ON 30.03.2011
(HELD ON 31.03.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **52/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' **scheduled to be held on 30.03.2011 (held on 31.03.2011)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **51/AM11** held on **23.03.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-258	VHCL LTD.	Status: Deferred
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NC No.: 52/AM11 Dated: 31.03.2011		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/00452/AM10/DES-VII	03/95/040/00182/AM10	Not issued yet
01/87/162/00453/AM05/DES-VII	03/95/040/00178/AM10	Not issued yet

Request: Fixation of adhoc norms for the export product ‘Lay Flat Tubing made out of LLDPE/LDPE Scrap’ under Para 4.4.2 of HBP Vol.I.

Decision: The case was discussed in detail and it was decided to put up a Self Contained Note in NC regarding firm’s request under para 4.4.2 of HBP Vol.I, applicability of Public Notice No. 392 dated 01.01.1997 & Policy Circular No. 20 dated 12.03.2003, total entitlement of firm, quantity allowed under import licensing, comments of D/o C&PC and M/o Environment & Forests (HSMD Division).

Deferred for two weeks.

Case No. A-259	VHCL LTD.	Status: Deferred
NC No.: 52/AM11 Dated: 31.03.2011		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/00438/AM10/DES-VII	03/95/040/00179/AM10	Not issued yet
01/87/162/00441/AM10/DES-VII	03/95/040/00180/AM10	Not issued yet
01/87/162/00443/AM10/DES-VII	03/95/040/00183/AM10	Not issued yet

Request: Fixation of adhoc norms for the export product ‘Reprocessed Plastic Granules made out of LLDPE/LDPE Scrap’ under Para 4.4.2 of HBP Vol.I.

Decision: The case was discussed in detail and it was decided to put up a Self Contained Note in NC regarding firm's request under para 4.4.2 of HBP Vol.I, applicability of Public Notice No. 392 dated 01.01.1997 & Policy Circular No. 20 dated 12.03.2003, total entitlement of firm, quantity allowed under import licensing, comments of D/o C&PC and M/o Environment & Forests (HSMD Division).

Deferred for two weeks.

Case No. A-260	BALAJI AMINES LTD.	HQ F. No. 01/87/050/00078/AM11/DES-VII	Status: Deferred
NC No.: 52/AM11 Dated 31.03.2011	Adv. Lic. No. 3110043268 Dated 18.05.2010	RLA F. No. 31/24/040/00021/AM11	

Request: Fixation of adhoc norms for the export product “Poly Vinyl Pyrrolidone (PVPK 30)”.

Decision: A copy of representation of firm was forwarded to D/o C&PC on 16.11.2010, followed by reminder on 03.02.2011 and 03.03.2011. Comments of T.A. are still awaited. Hence, it was decided to issue another reminder to T.A. for furnishing comments expeditiously.

Deferred for three weeks.

Case No. A-261	SYNTHETIC PACKERS PVT. LTD.	HQ F. No.	Status:
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		01/87/050/00007/AM11/DES-VII	Approved
NC No.: 52/AM11 Dated 31.03.2011	Adv. Lic. No. 0710070862 Dated 09.04.2010	RLA F. No. 07/24/040/00456/AM10	

Request: **Fixation of adhoc norms for the export product “Black Conductive Lay Flat Tubing”.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/35/2010-PC.II dated 08.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Black Conductive Lay Flat Fubing	1 kg	1. LLDPE Granules	0.3885 kg
		2. LDPE Granules	0.3885 kg
		3. Conbatch	0.2730 kg

Case No. A-262	WACKER METROARK CHEMICALS (P) LTD.	HQ F. No. 01/87/162/00188/AM11/DES-VII	Status: Deferred
NC No.: 52/AM11 Dated 31.03.2011	Adv. Lic. No. 0210104651 Dated 28.09.2007	RLA F. No. 02/24/040/00180/AM08	

Request: **Fixation of adhoc norms.**

Decision: A Copy of representation was forwarded to D/o C&PC on 18.01.2011 followed by reminder on 03.02.2011 for furnishing comments expeditiously. Comments of T.A. are still awaited. Hence, it was decided to issue another reminder to T.A. for furnishing comments expeditiously.

Deferred for three weeks.

Case No. A-263	MOTIBA SILICONE PVT. LTD.	HQ F. No. 01/87/050/00056/AM11/DES-VII	Status: Approved
NC No.: 52/AM11 Dated 31.03.2011	Adv. Lic. No. 0310572945 Dated 06.05.2010	RLA F. No. 03/95/040/00044/AM11	

Request: **Clarification regarding description of Export Product.**

Decision: The Committee discussed the case and it was observed that SR 20 and SR60 are brand names and whether the firm is using SR 20 and SR60 in the description of Export Product, it will not affect the quantity of Import Item. Hence, the Committee clarified that they have no objection, whether firm is using SR20 and SR60 Grades in the description of export product or not.

Case No. A-264	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00289/AM11/DES-VII	Status: Approved
NC No.: 52/AM11 Dated 31.03.2011	Adv. Lic. No. 0310596119 Dated 11.10.2010	RLA F. No. 03/94/040/00599/AM11	

Request: **Amendment in the quantity of Import Item No. 9.**

Decision: With oral comments of representative of DIPP, the Committee decided to amend the quantity of Import Item No. 9 (Rubber Chemical: Antioxidants) to read as **1.50 kg** instead of 1.15 kg (as approved by NC in its earlier Meeting No. 41/AM11 held on 12.01.2011).

Case No. A-265	KOTHARI PETROCHEMICALS LTD.	Status: Rejected
NC No.: 52/AM11 Dated 31.03.2011	HQ F. No. 01/87/162/00013/AM10/DES-VII	

Request: Fixation of new Standard Input-Output Norms for the export product “Poly Iso Butylene”.

Decision: The Committee considered the request of firm and decided to **reject** the case on following grounds:

- (i) SION is only fixed on the basis of multiple representative manufacturing data received through Plastic Export Promotion Council and not on the basis of single firm's data; and
- (ii) Firm vide letter dated 22.12.2010 has stated that their purpose of applying for fixation of new SION is only to get the benefits through DEPB Scheme. The DEPB Scheme is going to be phased out very soon.

ONLINE CASES

Case No.:3/20/84-ALC3/2010		Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Approved
HQ File :01/84/050/00120/AM11/		RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:
Application: Request is for adhoc norms for following:				
SI No.	ITCHS	EXPORT ITEM	Qty	UOM
				FOB/FOB (Rs)
				FOB (in Currency of

Sl.No.	Code	EXPORT ITEM	Qty	UOM	CIF (Rs.)	Currency of realisation)
1	63053200	63/0- Flexible Intermediate Bulk containers FIBC Bags consisting of polypropylene Granules 1818182 kgs UV stabiliser 33058 kgs LDPE Granules 28570 kgs LLDPE Granules 66667 kgs HDPE Granules 23810 kgs	1970287.000	K.G	177325856.00	3854910.00 US\$
				Total	177,325,856.00	3,854,910.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES	2000000.000	K.G	146000000.00	3109691.00 US\$	Value & Qty
2	32064990	UV STABILISER COLOUR MB+UV VE80014 WHITE	36364.000	K.G	5634000.00	120000.00 US\$	Value & Qty
3	39011090	LDPE GRANULES	30000.000	K.G	1800000.00	38339.00 US\$	Value & Qty
4	39011010	LLDPE GRANULES	70000.000	K.G	4270000.00	90948.00 US\$	Value & Qty
5	39012000	HDPE GRANULES	25000.000	K.G	1500000.00	31949.00 US\$	Value & Qty
				Total	159,204,000.00	3,390,927.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/91/2010-PC.II dated 22.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product
		2. UV Stabilizer Master Batch	2% of Polypropylene Resin content in the export product
		3. LDPE Granules	1.05 kg/kg content in the export product
		4. LLDPE Granules	1.05 kg/kg content in the export product
		5. HDPE Granules	1.05 kg/kg content in the export product

2	Case No.:1/28/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00248/AM11/	RLA File :52/24/040/00013/AM11/	Lic.No/Date:5210031498 05.08.2010	Defer Date:20.04.2011
Decision: Reply received from firm and sent to D/o C&PC on 04.01.2011. Comments awaited.				

Case No.:26/27/87-ALC1/2010		Party Name:ALP OVERSEAS PVT.LTD.		Meet No/Date:52/87-ALC1/2010 31.03.2011		Status: Approved																																									
HQ File :01/87/050/00240/AM11/		RLA File :05/23/040/00116/AM11/		Lic.No/Date:0510270369 11.08.2010		Defer Date:																																									
Application: Request is for adhoc norms for following:																																															
<table><tr><td><i>Sl.No.</i></td><td><i>ITCHS Code</i></td><td><i>EXPORT ITEM</i></td><td><i>Qty</i></td><td><i>UOM</i></td><td><i>FOB/FOR (Rs.)</i></td><td colspan="2"><i>FOB (in Currency of realisation)</i></td></tr><tr><td>1</td><td>40027000</td><td>62/0- TPE WINDSHIELD WITH OR WITHOUT TAPE</td><td>20000.000</td><td>Number</td><td>653631.00</td><td colspan="2">13660.00 US\$</td></tr><tr><td>2</td><td>40027000</td><td>62/0- TPE BOTTOM TRIMS WITH OR WITHOUT TAPE</td><td>20000.000</td><td>Number</td><td>452661.00</td><td colspan="2">9460.00 US\$</td></tr><tr><td>3</td><td>40027000</td><td>62/0- PVC BOTTOM TRIM WITH OR WITHOUT TAPE</td><td>20000.000</td><td>Number</td><td>694782.00</td><td colspan="2">14520.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,801,074.00</td><td colspan="2">37,640.00</td></tr></table>								<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>		1	40027000	62/0- TPE WINDSHIELD WITH OR WITHOUT TAPE	20000.000	Number	653631.00	13660.00 US\$		2	40027000	62/0- TPE BOTTOM TRIMS WITH OR WITHOUT TAPE	20000.000	Number	452661.00	9460.00 US\$		3	40027000	62/0- PVC BOTTOM TRIM WITH OR WITHOUT TAPE	20000.000	Number	694782.00	14520.00 US\$						Total	1,801,074.00	37,640.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>																																									
1	40027000	62/0- TPE WINDSHIELD WITH OR WITHOUT TAPE	20000.000	Number	653631.00	13660.00 US\$																																									
2	40027000	62/0- TPE BOTTOM TRIMS WITH OR WITHOUT TAPE	20000.000	Number	452661.00	9460.00 US\$																																									
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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>																																								

1	29029000	TPE (THERMO PLASTIC ELASTOMER) 9020 BS (MITSUI)	400.000	K.G	104313.00	2180.00 US\$	Value & Qty
2	29029000	SANTOPRENE 121-73 W175	1120.000	K.G	322509.00	6740.01 US\$	Value & Qty
3	29029000	5030B (MILASTOMER)	180.000	K.G	41151.00	860.00 US\$	Value & Qty
4	29029000	6020 BS (MILASTOMER)	150.000	K.G	34452.00	720.00 US\$	Value & Qty
5	39079990	PVC (POLY VINYL CHLORIDE) BVT 6702	1290.000	K.G	184222.50	3850.00 US\$	Value & Qty
6	39079990	PVC (POLY VINYL CHLORIDE) BVT 9010	1290.000	K.G	184222.50	3850.00 US\$	Value & Qty
7	39079990	2 SIDED TAPE IMEX - 6X0.4 MM, 4X0.4 MM	90000.000	Meter	630663.00	13179.99 US\$	Value & Qty
				Total	1,501,533.00	31,380.00	

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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/83/2010-PC.II dated 08.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. TPE Windshield with or without tape	1 No.	1. Thermoplastic Elastomer – 9020 BS	1.05 kg/kg content in the export product
		2. Santoprene 121-73 W 175	1.05 kg/kg content in the export product
		3. Relevant 2 Sided Tape	Net +2% wastage
2. TPE Bottom Trims with or without tape	1 No.	1. Santoprene 121-73 W 175	1.05 kg/kg content in the export product
		2. 5030 B (Milastomer)	1.05 kg/kg content in the export product
		3. 6020 BS (Milastomer)	1.05 kg/kg content in the export product

		4. Relevant 2 Sided Tape	Net +2% wastage
3. PVC Bottom Trim with or without tape	1 No.	1. PVC Compound BVT 6702	1.05 kg/kg content in the export product
		2. PVC Compound BVT 9010	1.05 kg/kg content in the export product
		3. Relevant 2 Sided Tape	Net +2% wastage

4	Case No.: 3/28/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00250/AM11/	RLA File :04/24/040/00183/AM11/	Lic.No/Date:0410117776 01.10.2010	Defer Date:13.04.2011
	Decision: Reply received from firm and sent to D/o C&PC on 11.02.2011. Comments awaited.			

5	Case No.: 1/46/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/84/050/00336/AM11/	RLA File :03/95/040/00537/AM11/	Lic.No/Date:0310596591 13.10.2010	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.03.2011. Comments awaited.			

	Case No.: 3/35/87-ALC1/2010	Party Name:AMRIT CHEM	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00315/AM11/	RLA File :03/94/040/00482/AM11/	Lic.No/Date:0310601820 18.11.2010	Defer Date:27.04.2011
	Decision: D/L No. 46011/96/2010-PC.II dated 29.12.2010 issued by D/o C&PC to firm, followed by reminder from DGFT			

on 14.01.2011 and 14.02.2011 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

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Case No.:16/46/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Approved				
HQ File :01/87/050/00450/AM11/	RLA File :05/24/040/00225/AM11/	Lic.No/Date:0510278435 02.12.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39206290	63/0- Silicon Coated Polyester film, with/without printing.	1000000.000	K.G	150475000.00	3250000.00 US\$	
				Total	150,475,000.00	3,250,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206210	Polyester Film (Biaxially Oriented Polyester film) or Polyester Chips	1042500.000	K.G	108367875.00	2293500.00 US\$	Value & Qty
2	39100090	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristics odour.	43700.000	K.G	10840331.25	229425.00 US\$	Value & Qty
3	39100000	Poly Methyl Phenyl Siloxane : Chemical Name - Poly Methyl Phenil siloxane. Colorless, odourless liquid.	1100.000	K.G	932951.25	19745.00 US\$	Value & Qty
		Methyl Hydrogen Polysiloxane Chemical					

4	39100000	Name - Methyl Hydrogen Polysiloxane, Colorless odourless liquid.	500.000	K.G	118125.00	2500.00 US\$	Value & Qty
5	38159090	Organo Platinum Complex in Poly dimethyl Siloxane Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane. Viscous liquid with sight.	400.000	K.G	10017000.00	212000.00 US\$	Value & Qty
				Total	130,276,282.50	2,757,170.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/99/2007-PC.II dated 16.10.2008 handed over in the Meeting by Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film with/without Printing	1 Sq. Mtr.	1. Polyester Film OR Polyester Chips	1.0425 kg OR 1.0946 kg
		2. Poly Dimethyl Siloxane	0.0437 kg
		3. Polymethyl Siloxane	0.0011 kg
		4. Methyl Hydrogen Polysiloxane	0.0005 kg
		5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg

8	Case No.:7/44/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00413/AM11/	RLA File :03/94/040/00805/AM11/	Lic.No/Date:0310605136 08.12.2010	Defer Date:20.04.2011
	Decision: D/L No. 46011/12/2011 dated 15.02.2011 issued by D/o C&PC to firm, followed by reminder from DGFT on 03.03.2011 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to			

issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Case No.: 14/44/87-ALC1/2010	Party Name:BLS POLYMERS LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Approved
HQ File :01/87/050/00420/AM11/	RLA File :05/23/040/00188/AM11/	Lic.No/Date:0510278871 08.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011010	63/0- LT-XLPE COMPOUND GRANULES	20.000	M.T	1410000.00	30000.00 US\$
2	39011010	63/0- HT-XLPE COMPOUND GRANULES	10.000	M.T	846000.00	18000.00 US\$
3	39011010	63/0- SEMI CONDUCTING COMPOUND (Containing 57+/-1% EVA, 32+/-1%Carbon Black & 10.5 +/- 1% LLDPE Content) GRANULES	10.000	M.T	940000.00	20000.00 US\$
4	39019090	63/0- HDPE COMPOUND GRANULES	10.000	M.T	705000.00	15000.00 US\$
				Total	3,901,000.00	83,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LDPE/LLDPE GRANULES	33.300	M.T	2191140.00	46620.00 US\$	Value & Qty
2	29310090	VINYL TRIMETHOXY SILANE LIQUID	0.360	M.T	33840.00	720.00 US\$	Value & Qty
		DICUMYL PEROXIDE					

3	29096000	SEMI LIQUID	0.030	M.T	1410.00	30.00 US\$	Value & Qty
4	38123090	ANTI OXIDENT POWDER	0.122	M.T	11468.00	244.00 US\$	Value & Qty
5	39013000	ETHYLENE VINYL ACTE (EVA) GRANULES	5.870	M.T	469013.00	9979.00 US\$	Value & Qty
6	28030010	CARBON BLACK POWDER	3.578	M.T	168166.00	3578.00 US\$	Value & Qty
7	39019090	HDPE GRANULES	8.240	M.T	445372.00	9476.00 US\$	Value & Qty
				Total	3,320,409.00	70,647.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/99/2006-PC.II dated 23.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. LT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Antioxidant	0.002 kg
2. HT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Antioxidant	0.002 kg
3. Semiconducting Compound Granules (containing 57+/-1% EVA, 32+/-1% Carbon Black and 10.5 +/-1% LLDPE content)	1 kg	1. LLDPE Granules	0.109 kg
		2. EVA Granules	0.587 kg
		3. Carbon Black	0.332 kg
		4. Antioxidant	0.002 kg
4. HDPE Compound	1 kg	1. LDPE/LLDPE Granules	0.1760 kg

	Granules	2. Antioxidant	0.0042 kg
		3. Carbon Black	0.0258 kg
		4. HDPE Granules	0.8240 kg

10	Case No.:5/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00370/AM11/	RLA File :09/24/040/00419/AM11/	Lic.No/Date:0910044742 16.12.2010	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 08.02.2011. Comments awaited.			

11	Case No.:8/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00373/AM11/	RLA File :17/24/040/00111/AM09/	Lic.No/Date:1710003618 16.12.2010	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.			

12	Case No.:9/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00374/AM11/	RLA File :17/24/040/00152/AM08/	Lic.No/Date:1710003623 20.12.2010	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.01.2011. Comments awaited.			

	Case No.:10/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
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13	HQ File :01/87/050/00375/AM11/	RLA File :17/24/040/00166/AM08/	Lic.No/Date:1710003625 21.12.2010	Defer Date:13.04.2011
Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.				

14	Case No.:11/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00376/AM11/	RLA File :17/24/040/00019/AM09/	Lic.No/Date:1710003628 21.12.2010	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

15	Case No.:12/39/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00377/AM11/	RLA File :17/24/040/00044/AM10/	Lic.No/Date:1710003629 21.12.2010	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

16	Case No.:3/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00381/AM11/	RLA File :17/24/040/00123/AM08/	Lic.No/Date:1710003644 23.12.2010	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

	Case No.:10/44/87-ALC1/2010	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Approved
	HQ File :01/87/050/00416/AM11/	RLA File :03/95/040/00693/AM11/	Lic.No/Date:0310607557 23.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- POLYETHYLENE GLYCOL 300	10000.000	K.G	1112500.00	25000.00 US\$
2	39072090	62/0- POLYETHYLENE GLYCOL 400	20000.000	K.G	2225000.00	50000.00 US\$
				Total	3,337,500.00	75,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29101000	ETHYLENE OXIDE	6740.000	K.G	599860.00	13480.00 US\$	Value & Qty
2	29101000	ETHYLENE OXIDE	15400.000	K.G	1370600.00	30800.00 US\$	Value & Qty
				Total	1,970,460.00	44,280.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/67/2009-PC.II dated 24.12.2009 handed over in the Meeting by Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 300	1 kg	Ethylene Oxide	0.674 kg
Polyethylene Glycol 400	1 kg	Ethylene Oxide	0.770 kg

Case No.:5/41/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
HQ File :01/87/050/00383/AM11/	RLA File :35/24/040/00025/AM11/	Lic.No/Date:3510032332 27.12.2010	Defer Date:20.04.2011

Decision: D/L No. 46011/26/2010-PC.II dated 11.03.2011 issued by D/o C&PC to firm, reminder with a copy of D/L

may be issued to firm by DGFT giving 15 days time for submission of information.

Case No.:4/41/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Approved
HQ File :01/87/050/00382/AM11/	RLA File :03/95/040/00249/AM11/	Lic.No/Date:0310608253 28.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39203020	63/0- PE CLING FILM PE CLING FILM	200000.000	K.G	24504000.00	521917.00 US\$
				Total	24,504,000.00	521,917.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES FILM GRADE	160600.000	K.G	14164920.00	296027.58 US\$	Value & Qty
2	39011090	LDPE GRANULES FILM GRADE	44000.000	K.G	3612972.00	75506.20 US\$	Value & Qty
3	39022000	POLY ISOBUTYLENE POLYBUTENE	15400.000	K.G	1292830.00	27018.39 US\$	Value & Qty
				Total	19,070,722.00	398,552.17	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2008 dated 14.05.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Cling Film	1 kg	1. LDPE Granules	0.220 kg

			2. Poly Isobutylene/Polybutene	0.077 kg
			3. LLDPE Granules	0.803 kg

20	Case No.: 12/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00390/AM11/	RLA File :17/24/040/00050/AM09/	Lic.No/Date:1710003675 31.12.2010	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 04.02.2011. Comments awaited.			

21	Case No.: 4/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00438/AM11/	RLA File :31/24/040/00202/AM11/	Lic.No/Date:3110046241 31.12.2010	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

22	Case No.: 4/42/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00394/AM11/	RLA File :07/24/040/00379/AM11/	Lic.No/Date:0710076485 04.01.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.01.2011. Comments awaited.			

23	Case No.: 6/42/87-ALC1/2010	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00396/AM11/	RLA File :03/95/040/00716/AM10/	Lic.No/Date:0310609949 07.01.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.01.2011. Comments awaited.			

24	Case No.:8/46/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/84/050/00343/AM11/	RLA File :03/95/040/00739/AM11/	Lic.No/Date:0310609955 07.01.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.03.2011. Comments awaited.			

25	Case No.:6/46/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00440/AM11/	RLA File :31/24/040/00219/AM11/	Lic.No/Date:3110046352 10.01.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

26	Case No.:24/46/87-ALC1/2010	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00458/AM11/	RLA File :17/24/040/00027/AM11/	Lic.No/Date:1710003695 11.01.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

27	Case No.:21/46/87-ALC1/2010	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00455/AM11/	RLA File :08/24/040/00306/AM11/	Lic.No/Date:0810095513 13.01.2011	Defer Date:20.04.2011
	Decision: D/L No. 46011/13/2011-PC.II dated 11.03.2011 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

	Case No.:2/44/87-ALC1/2010	Party Name:VISEN INDUSTRIES	Meet No/Date:52/87-ALC1/2010	Status: Approved
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	LIMITED	31.03.2011	
HQ File :01/87/050/00408/AM11/	RLA File :03/95/040/00748/AM11/	Lic.No/Date:0310611688 19.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39052100	63/0- POLYVINYL ACETATE EMULSION (SOLID CONTENT 50% +/- 1%) (MODIFIED) (PACKED IN 800 HM HDPE DRUMS)	192000.000	K.G	9082320.00	196800.00 US\$
				Total	9,082,320.00	196,800.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29153200	VINYL ACETATE MONOMER	66950.400	K.G	2873477.69	62263.87 US\$	Value & Qty
2	29153990	VEOVA 10 MONOMER	15513.600	K.G	1539298.18	33354.24 US\$	Value & Qty
3	29161400	METHYL METHACRYLATE	10214.400	K.G	1225625.86	26557.44 US\$	Value & Qty
4	39123919	HYDROXY ETHYL CELLULOSE	249.600	K.G	62202.82	1347.84 US\$	Value & Qty
5	29041000	SODIUM VINYL SULPHONATE	480.000	K.G	22152.00	480.00 US\$	Value & Qty
6	29310090	SILQUEST SILANE A-172 / GENIOSIL GF 56 (ORGANO FUNCTIONAL)	192.000	K.G	66456.00	1440.00 US\$	Value & Qty
7	29310090	SILANE A - 187 / SILANE Z - 6040 / KBM 403 (3 GLYCIDOXY PROPYL TRIMEXY SILANE)	288.000	K.G	99684.00	2160.00 US\$	Value & Qty
8	28334000	POTASSIUM PERSULPHATE	288.000	K.G	13291.20	288.00 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7140.000	K.G	461315.40	9996.00 US\$	Value & Qty

				Total	6,363,503.15	137,887.39	
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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 15.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyvinyl Acetate Emulsion (Solid Content 50% +/- 1%) (Modified)	1 kg	1. Vinyl Acetate Monomer	0.3487 kg
		2. Veova 10 Monomer	0.0808 kg
		3. Methyl Methacrylate	0.0532 kg
		4. Hydroxy Ethyl Cellulose	0.0013 kg
		5. Sodium Vinyl Sulphonate	0.0025 kg
		6. Silquest Silane A-172/Geniosil GF 56 (Organo Functional)	0.0010 kg
		7. Silane A-187/SilaneZ-6040/KBM 403 (3 Glycidoxy Propyl Trimexy Silane)	0.0015 kg
		8. Potassium Persulphate	0.0015 kg
		9. HDPE Granules	As per Packing Policy

		31.03.2011	
HQ File :01/87/050/00409/AM11/	RLA File :03/95/040/00750/AM11/	Lic.No/Date:0310611672 19.01.2011	Defer Date:30.03.2011

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052100	63/0- VAM-VEOVA COPOLYMER EMULSION (SOLID CONTENT 55% +/- 1%) (MODIFIED) (96 MTS PACKED IN 400 HM HDPE DRUMS)	201000.000	K.G	9461673.00	205020.00 US\$
				Total	9,461,673.00	205,020.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	86470.200	K.G	3711257.75	80417.29 US\$	Value & Qty
2	29153990	VEOVA 10 MONOMER	20461.800	K.G	2030270.95	43992.87 US\$	Value & Qty
3	39123919	HYDROXY ETHYL CELLULOSE	2130.600	K.G	530966.83	11505.24 US\$	Value & Qty
4	29041000	SODIUM VINYL SULPHONATE	643.200	K.G	29683.68	643.20 US\$	Value & Qty
5	34021900	FOAMASTER-S	20.100	K.G	3014.75	65.33 US\$	Value & Qty
6	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	3570.000	K.G	230657.70	4998.00 US\$	Value & Qty
				Total	6,535,851.66	141,621.93	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 15.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vam-Veova Copolymer Emulsion (Solid Content 55%+/-1%)	1 kg	1. Vinyl Acetate Monomer	0.4302 kg
		2. Veova 10 Monomer	0.1018 kg

	(Modified)	3. Hydroxy Ethyl Cellulose	0.0106 kg
		4. Sodium Vinyl Sulphonate	0.0032 kg
		5. Foamaster – S	0.0001 kg
		6. HDPE Granules	As per Packing Policy

30	Case No.: 15/46/87-ALC1/2010	Party Name:RALLIS INDIA LIMITED	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00449/AM11/	RLA File :03/95/040/00747/AM11/	Lic.No/Date:0310612118 21.01.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

31	Case No.: 17/46/87-ALC1/2010	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00451/AM11/	RLA File :32/24/040/00054/AM11/	Lic.No/Date:3210046704 25.01.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 10.02.2011. Comments awaited.			

32	Case No.: 1/46/87-ALC1/2010	Party Name:TIJARIA POLYPIPES LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00435/AM11/	RLA File :13/24/040/00033/AM11/	Lic.No/Date:1310034486 01.02.2011	Defer Date:20.04.2011
	Decision: D/L No. 46011/14/2011-PC.II dated 11.03.2011 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

	Case No.: 2/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
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33	HQ File :01/87/050/00436/AM11/	RLA File :09/24/040/00494/AM11/	Lic.No/Date:0910045400 03.02.2011	Defer Date:13.04.2011
Decision: Copy of application forwarded to D/o C&PC on 07.03.2011. Comments awaited.				

34	Case No.:3/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00437/AM11/	RLA File :09/24/040/00492/AM11/	Lic.No/Date:0910045401 03.02.2011	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.03.2011. Comments awaited.			

35	Case No.:11/46/87-ALC1/2010	Party Name:ARMOR PLAST LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00445/AM11/	RLA File :07/24/040/00434/AM11/	Lic.No/Date:0710077153 04.02.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 15.02.2011. Comments awaited.			

36	Case No.:19/46/87-ALC1/2010	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00453/AM11/	RLA File :02/24/040/00172/AM11/	Lic.No/Date:0210154589 07.02.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 21.02.2011. Comments awaited.			

37	Case No.:22/46/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00456/AM11/	RLA File :09/24/040/00493/AM11/	Lic.No/Date:0910045478 08.02.2011	Defer Date:13.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.03.2011. Comments awaited.			

38	Case No.: 23/46/87-ALC1/2010	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00457/AM11/	RLA File :05/24/040/00372/AM11/	Lic.No/Date:0510283450 09.02.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 16.03.2011. Comments awaited.			

39	Case No.: 1/49/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00483/AM11/	RLA File :31/24/040/00245/AM11/	Lic.No/Date:3110047052 23.02.2011	Defer Date:20.04.2011
	Decision: Copy of application forwarded to D/o C&PC on 08.03.2011. Comments awaited.			

40	Case No.: 3/49/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00485/AM11/	RLA File :03/95/040/00941/AM11/	Lic.No/Date:0310617457 23.02.2011	Defer Date:20.04.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.: 5/49/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Approved
	HQ File :01/87/050/00487/AM11/	RLA File :05/24/040/00391/AM11/	Lic.No/Date:0510284622 25.02.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39122029	62/0- Industrial Nitrocellulose containing Di Butyl Phthalate (DBP)	500.000	M.T	90780000.00	2000000.00 US\$
				Total	90,780,000.00	2,000,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29173910	Di Butyl Phthalate	100.000	M.T	8700000.00	191672.00 US\$	Value & Qty
				Total	8,700,000.00	191,672.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 37/87-ALC1/2010 dated 15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 20+/- 1% Di Butyl Phthalate	1 MT	Di Butyl Phthalate	0.20 MT

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Case No.:3/52/87-ALC1/2010	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
HQ File :01/87/050/00518/AM11/	RLA File :05/23/040/00350/AM11/	Lic.No/Date:0510285999 14.03.2011	Defer Date:20.04.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Case No.:4/52/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
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43	HQ File :01/87/050/00519/AM11/	RLA File :05/24/040/00418/AM11/	Lic.No/Date:0510286009 14.03.2011	Defer Date:20.04.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.				

44	Case No.:2/52/87-ALC1/2010	Party Name:GUJRAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00517/AM11/	RLA File :03/94/040/01093/AM11/	Lic.No/Date:0310621230 15.03.2011	Defer Date:20.04.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.				

45	Case No.:5/52/87-ALC1/2010	Party Name:BLS POLYMERS LTD.	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00520/AM11/	RLA File :05/23/040/00345/AM11/	Lic.No/Date:0510286096 15.03.2011	Defer Date:20.04.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.				

46	Case No.:7/52/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Deferred
	HQ File :01/87/050/00522/AM11/	RLA File :07/24/040/00510/AM11/	Lic.No/Date:0710078057 15.03.2011	Defer Date:20.04.2011
Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.				

	Case No.:1/52/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:52/87-ALC1/2010 31.03.2011	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- FLOSPERSE 3024 CS A50	36000.000	K.G	1702890.00	37800.00 US\$
				Total	1,702,890.00	37,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161100	Acrylic acid Liquid	10926.000	K.G	1104509.34	24037.20 US\$	Value & Qty
2	28369000	Sodium Hypo phosphite PowdeR	943.200	K.G	108350.10	2358.00 US\$	Value & Qty
				Total	1,212,859.44	26,395.20	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 48/87-ALC1/2010 dated 03.03.2011, following adhoc norms are **approved as applied for** or as per decision whichever is lower:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3024 CS A50 (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0262 kg

HQ File :01/87/050/00521/AM11/

RLA File :04/24/040/00339/AM11/

Lic.No/Date:0410122663
21.03.2011

Defer Date:20.04.2011

Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.
